

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513
IB-292/ND/2023

IN THE MATTER OF:

Aditya Birla Finance Ltd.

Vs.

Surinder Singh Atwal

.....Applicant

.....Respondent

SECTION

U/s 95 IBC

Order delivered on 25.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Personal : Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Aadhya
Guarantor : Shrotriya, Mr. Yashovardhan Suri, Advs.

ORDER

Due to paucity of time, the matter is listed on **10.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)